

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1269/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2017

NAME OF THE PARTIES: Karam Chand Thapar & Bros (Coal Sales) Ltd.
 V/s.
 Gandhar Oil Refinery India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
-	Charles De Solla	Advocate for Respondent	<i>CD</i>
-	DINYAR MADON, Sr. Adv.		
-	SIDHARTH SRIVASTAVA, Adv.		
-	ABHISHEK SHARMA, Adv.		
-	ANKIT R KOTHARI, Adv.		

Adv. for the Petitioner
Debutwala

ORDER
TCP No. 1269/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 8.9.2017.

Sd/-

V. NALLASENAPATHY
 Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
 Member (Judicial)